

ITEM NOS.29+57

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No. 18516/2019

(Arising out of impugned final judgment and order dated 25-03-2019 in CMRA No. 5/2018 and 12-04-2018 in SAN No. 648/2017 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

NEERAJ KUMAR PANDEY & ORS.

Respondent(s)

(IA No. 63156/2022 - APPLICATION FOR TAGGING/DETAGGING, IA No. 60738/2022 - APPLICATION FOR TAGGING/DETAGGING, IA No. 45246/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 105891/2019 - CONDONATION OF DELAY IN FILING, IA No. 105893/2019 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS, IA No. 44631/2021 - EARLY HEARING APPLICATION,, IA No. 130524/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 63407/2022 - EXEMPTION FROM FILING O.T., IA No. 105896/2019 - EXEMPTION FROM FILING O.T., IA No. 25784/2020 - EXEMPTION FROM FILING O.T., IA No. 93851/2022 - EXEMPTION FROM FILING O.T., IA No. 16103/2020 - EXEMPTION FROM FILING O.T., IA No. 145765/2019 - INTERVENTION APPLICATION, IA No. 194069/2019 - INTERVENTION APPLICATION, IA No. 152690/2019 - INTERVENTION/IMPLEADMENT, IA No. 169532/2019 - INTERVENTION/IMPLEADMENT, IA No. 13627/2020 - INTERVENTION/IMPLEADMENT, IA No. 130518/2021 - INTERVENTION/IMPLEADMENT, IA No. 87348/2022 - INTERVENTION/IMPLEADMENT, IA No. 169015/2019 - INTERVENTION/IMPLEADMENT, IA No. 10495/2020 - INTERVENTION/IMPLEADMENT, IA No. 144586/2019 - INTERVENTION/IMPLEADMENT, IA No. 168343/2019 - INTERVENTION/IMPLEADMENT, IA No. 7622/2020 - INTERVENTION/IMPLEADMENT, IA No. 63405/2022 - INTERVENTION/IMPLEADMENT, IA No. 162310/2022 - INTERVENTION/IMPLEADMENT, IA No. 155788/2019 - INTERVENTION/IMPLEADMENT, IA No. 1030/2020 - INTERVENTION/IMPLEADMENT, IA No. 105728/2022 - INTERVENTION/IMPLEADMENT, IA No. 154936/2019 - INTERVENTION/IMPLEADMENT, IA No. 198778/2019 - INTERVENTION/IMPLEADMENT, IA No. 154183/2019 - INTERVENTION/IMPLEADMENT, IA No. 196246/2019 - INTERVENTION/IMPLEADMENT, IA No. 25783/2020 - INTERVENTION/IMPLEADMENT, IA No. 59337/2022 - INTERVENTION/IMPLEADMENT, IA No. 102995/2022 - INTERVENTION/IMPLEADMENT, IA No. 153235/2019 - INTERVENTION/IMPLEADMENT, IA No. 195481/2019 - INTERVENTION/IMPLEADMENT, IA No. 25638/2020 - INTERVENTION/IMPLEADMENT, IA No. 164386/2021 - INTERVENTION/IMPLEADMENT, IA No. 152913/2019 - INTERVENTION/IMPLEADMENT, IA No. 91064/2022 - INTERVENTION/IMPLEADMENT and IA No. 26197/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(C) No. 442/2020 (X)

(FOR ADMISSION and IA No.45719/2020-EXEMPTION FROM FILING O.T.)

W.P.(C) No. 604/2022 (X)

(FOR ADMISSION, IA No. 109759/2022 - EXEMPTION FROM FILING O.T. and IA No. 109760/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

W.P.(C) No. 1357/2019 (X)

(FOR ADMISSION and IA No.173587/2019-EXEMPTION FROM FILING O.T.)

W.P.(C) No. 304/2020 (X)

(IA No. 164916/2021 - APPLICATION FOR PERMISSION, IA No. 164781/2021 - APPLICATION FOR PERMISSION, IA No. 62914/2022 - APPLICATION FOR TAGGING/DETAGGING, IA No. 106064/2022 - DISCHARGE OF ADVOCATE ON RECORD, IA No. 10709/2023 - DISCHARGE OF ADVOCATE ON RECORD, IA No. 25755/2020 - EX-PARTE AD-INTERIM RELIEF, IA No. 25754/2020 - EXEMPTION FROM FILING O.T. and IA No. 107710/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 441/2020 (X)

(IA No. 45424/2020 - EX-PARTE AD-INTERIM RELIEF and IA No. 45423/2020 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 435/2020 (X)

(IA No. 44854/2020 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 1037/2020 (X)

(IA No. 65421/2022 - APPLICATION FOR TAGGING/DETAGGING, IA No. 90000/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 131154/2021 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 670/2020 (X)

(IA No. 61749/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 1043/2020 (X)

(IA No. 90290/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 29/2021 (X)

(FOR ADMISSION and IA No.3497/2021-EXEMPTION FROM FILING O.T. and IA No.3498/2021-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 1117/2021 (X)

(IA No. 129570/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 129573/2021 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 926/2022 (X)

(FOR ADMISSION and IA No.156898/2022-EXEMPTION FROM FILING O.T. and IA No.156897/2022-PERMISSION TO FILE LENGTHY LIST OF DATES)

W.P.(C) No. 569/2023 (X)

Date : 16-05-2023 These matters were called on for hearing today.

**CORAM :**

**HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE M.M. SUNDRESH**

**For Petitioner(s)**

**Mr. Sibor Sankar Mishra, AOR  
Mr. Niranjan Sahu, Adv.  
Mrs. Prabhati Nayak, Adv.  
Mr. Debabrata Dash, Adv.  
Ms. Apoorva Sharma, Adv.**

**Mr. Sandeep Jindal, AOR  
Mr. Pradeep Kumar Dwivedi, Adv.  
Mr. Sandeep Kumar Dwivedi, Adv.**

**Mr. Sanjay Rastogi, AOR**

**Mr. R.K. Singh, Adv.  
Mrs. Neeraj Singh, Adv.  
Mr. Tom Joseph, AOR  
Mr. Kumar Gaurav, Adv.  
Mr. Linto K.B., Adv.  
Ms. Arya Krishnan, Adv.  
Mr. Ajay Chaudhary, Adv.**

**Mr. Satish Pandey, AOR  
Mr. Pushkar Sharma, Adv.  
Mr. Abdul Qadir, Adv.  
Mr. Gulfeshan Javed, Adv.  
Mr. Akbar Ali, Adv.  
Mr. Shah Syed Samadur Rahman, Adv.**

**Mr. Rohit Singh, AOR**

**Mr. Piyush Dwivedi, AOR**

**Mr. R.K. Singh, Adv.  
Dr. Abhinav Sharma, Adv.  
Mrs. Neeraj Singh, Adv.  
Mr. Kumar Gaurav, Adv.  
Mr. Ajay Chaudhary, Adv.  
Mr. Praveen Pathak, Adv.  
Mr. Parminder Singh Bhullar, AOR**

**Mr. Vivek Jain, AOR**

**Ms. Aishwarya Bhati, A.S.G.  
Mr. Harish Pandey, AOR**

**Ms. Vibha Datta Makhija, Sr. Adv.  
Mr. Susheel Tomar, Adv.  
Mr. Nikhil Jain, AOR**

Mr. Prashant Pathak, Adv.  
Ms. Tanya, Adv.

Mr. Rajat Aren, Adv.  
Ms. Aakanksha, Adv.  
Ms. Indu Uttara, Adv.  
Ms. Udita Singh, AOR

**For Respondent(s)/  
Applicant(s)**

Mr. Dhananjai Jain, AOR

Ms. Charu Ambwani, AOR

Mr. Prashant Shukla, Adv.  
Mr. Suyash Srivastava, Adv.  
Mr. Giridhar Upadhyay, Adv.  
Ms. Sumita Banu, Adv.  
Mr. Satyajeet Kumar, AOR

Mr. Harish Pandey, AOR

Mr. P.S. Patwalia, Sr. Adv.  
Mr. R.K. Singh, Adv.  
Mrs. Neeraj Singh, Adv.  
Mr. Tom Joseph, AOR  
Mr. Kumar Gaurav, Adv.  
Mr. Ajay Chaudhary, Adv.  
Mr. Aman Rastogi, Adv.  
Ms. Puja Sharma, Adv.  
Mr. Abhinav Sharma, Adv.  
Mr. Praveen Pathak, Adv.

Mr. Nidesh Gupta, Sr. Adv.  
Mr. R.K. Singh, Adv.  
Dr. Abhinav Sharma, Adv.  
Mrs. Neeraj Singh, Adv.  
Mr. Kumar Gaurav, Adv.  
Mr. Ajay Choudhary, Adv.  
Mr. Aman Rastogi, Adv.  
Mr. Sanjay Rastogi, AOR  
Ms. Puja Sharma, Adv.  
Mr. Praveen Pathak, Adv.

Mr. Rakesh Mishra, AOR  
Mr. Alok Kumar Pandey, Adv.  
Mr. Shiv Ram Pandey, Adv.  
Ms. Sandhya Pandey, Adv.  
Mr. Dharm Narain Dubey, Adv.

Mr. Tejaswi Kumar Pradhan, AOR

Mr. Abbula Kalam, Adv.  
Mr. Pushkar Sharma, Adv.

Ms. Shaziya, Adv.  
Mr. Neeraj Gupta, Adv.  
Mr. Fuzail Ahmad Ayyubi, AOR

Dr. Vinod Kumar Tewari, AOR

Mr. Robin Khokhar, AOR

Mr. Akshat Srivastava, AOR

Mr. Sandeep Jindal, AOR

Mr. Pradeep Kumar Dwivedi, Adv.

Mr. Sandeep Kumar Dwivedi, Adv.

Ms. Parul Shukla, AOR

Ms. Shreya Bhojnagarwala, Adv.

Mr. Rameshwar Prasad Goyal, AOR

Mr. Shailendra Kumar Mishra, Adv.

Mr. Vaibhav Manu Srivastava, AOR

Mr. Mahesh Srivastava, Adv.

Mr. Amit Pawan, AOR

Mr. Nitin Singh, Adv.

Ms. Anzu. K. Varkey, AOR

Mr. Shailendra Kumar, Adv.

Mr. Satish Pandey, AOR

Mr. Pushkar Sharma, Adv.

Mr. Abdul Qadir, Adv.

Mr. Gulfeshan Javed, Adv.

Mr. Akbar Ali, Adv.

Mr. Lokesh Kumar Choudhary, AOR

Mr. Ajay Kumar Rai, Adv.

Mr. Ankit Goel, Adv./AOR

Mr. B. Kant Mishra, Adv.

Mr. Hitesh Kumar Sharma, Adv.

Mr. Akhileshwar Jha, Adv.

Mr. Amit Kumar Chawla, Adv.

Mr. Ravish Kumar Goyal, Adv.

Mr. Narendra Pal Sharma, Adv.

Mr. Vijay Lakshmi, Adv.

Dr. (Mrs.) Vipin Gupta, Adv./AOR

UPON hearing the counsel the Court made the following  
O R D E R

The petitioner - State of Uttar Pradesh has filed an affidavit, to which response has been filed by the opposite side.

**Re-list for final hearing/disposal on a non-miscellaneous day  
in the month of August 2023.**

**(DEEPAK GUGLANI)  
AR-cum-PS**

**(R.S. NARAYANAN)  
COURT MASTER (NSH)**